

Date of
Order

04 / 20

Order

21.4.92

Mr. Rajendra Saini - Proxy Counsel for
Mr. Mahendra Saini - Counsel for Applicant.

May be looked for direction on
18.5.92.

C. Krishna
Gopal Krishna
Member (Judg.)

(Kausik Kumar)
Vice-Chairman

18.5.92

Noting the applicant nor his Counsel
has appeared.

According to the noting of the Registry
dated 8.4.92 neither the applicant
nor his Counsel has been appearing
in this case since 3.7.1989 for
removing the defects and the defects
have also not so far been removed.
The registration of the application may
accordingly be declined under sub-rule
~~49~~ 49 Rule 5 of Administrative Tribunal
~~Act 1985~~. (Procedure Rules). 1987.

C. Krishna

Kausik Kumar

Ctr sent to the Applicant vide

no. 1429 dated 8-6-92

4/6/92